

12.51 hrs.

COMMITTEE ON SUBORDINATE
LEGISLATION

TWENTIETH REPORT

SHRI SOMNATH CHATTERJEE
(Jadavpur): I beg to present the
Twentyeth Report (Hindi and English
versions) of the Committee on Sub-
ordinate Legislation.

COMMITTEE ON THE WELFARE
OF SCHEDULED CASTES AND
SCHEDULED TRIBES

TWENTY-NINTH, THIRTIETH, THIRTY-
FOURTH, THIRTY-FIFTH, THIRTY-SEVENTH
AND THIRTY-EIGHTH REPORTS

SHRI RAM DHAN (Lalganj):
I beg to present the following Re-
ports (Hindi and English versions)
of the Committee on the Welfare of
Scheduled Castes and Scheduled
Tribes:—

(1) Twenty-ninth Report on the
Ministry of Works and Housing
(Works Division)—Reservations for
and employment of Scheduled Castes
and Scheduled Tribes in the Central
Public Works Department.

(2) Thirtieth Report on Action
Taken by Government on the recom-
mendations contained in the Fifth
Report on the Ministry of Railways
(Railway Board)—Reservations for,
and employment of, Scheduled
Castes and Scheduled Tribes in the
Workshops of South Eastern Rail-
way and also award of petty con-
tracts to Scheduled Castes and Sched-
uled Tribes in the South Eastern
Railways.

(3) Thirty-fourth Report on Action
Taken by Government on the recom-
mendations contained in the Sixth
Report on the Ministry of External
Affairs—Reservations for and emp-
loyment of, Scheduled Castes and
Scheduled Tribes in the Ministry of

External Affairs and its subordinate
offices including Indian Missions ab-
road.

(4) Thirty-fifth Report on Action
Taken by Government on the re-
commendations contained in the
Twenty-third Report on the Ministry
of Finance, Department of Revenue
(Indirect Taxes Division)—Reserva-
tions for, and employment of, Sched-
uled Castes and Scheduled Tribes
in the Central Board of Excise and
Customs and its field formations.

(5) Thirty-seventh Report on the
Ministry of Railways (Railway
Board)—Reservations for, and emp-
loyment of, Scheduled Castes and
Scheduled Tribes in Northeast Fron-
tier Railway and award of petty con-
tracts to Scheduled Castes and Sched-
uled Tribes in Northeast Frontier
Railways.

(6) Thirty-eighth Report on the
Ministry of Petroleum, Chemicals
and Fertilisers (Department of
Petroleum)—Reservations for, and
employment of, Scheduled Castes
and Scheduled Tribes in the Indian
Oil Corporation Limited (Marketing
Division).

12.56 hrs

COMMITTEE ON PUBLIC UNDER-
TAKINGS

FIFTIETH REPORT

SHRI JYOTIRMOY BOSU (Dia-
mond Harbour): Sir, I have the
honour to present the Fiftieth Report
of the Committee on Public Under-
takings on Bharat Heavy Electricals
Ltd.

SHRI VAYALAR RAVI (Chiray-
inkil): Will we have a discussion on
it?

DR. SUBRAMANIAM SWAMY
(Bombay North-East): Yesterday,

[Dr. Subramaniam Swamy]

when we raised questions on the Government Business, we did say that there should be a discussion on this Report.

MR. DEPUTY SPEAKER. You give a Motion and it will be considered.

SHRI KANWAR LAL GUPTA (Delhi Sadar): A motion has already been given. We want a discussion on it.

MR. DEPUTY SPEAKER: It is for the speaker to consider it.

DR. SUBRAMANIAM SWAMY : Will you kindly convey our feelings to the Speaker?

SHRI VAYALAR RAVI: AT the moment, you are the Speaker. You may allow a discussion on it. Let us have a discussion on the Report.

12.58 hrs.

STATEMENT BY HOME MINISTER
RE. HIS RECENT VISIT TO JAMMU
AND KASHMIR STATE

THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL): Sir, the Hon'ble Members would remember that on the 19th April, 1979 there was a discussion in this House on a Calling Attention Motion regarding the recent large-scale violence and arson in the State of Jammu & Kashmir. During the discussion, a suggestion was made that I should pay a visit to the affected areas to acquaint myself with the various incidents that took place on the 4th, 5th and 6th April, 1979. Accordingly, I visited the Srinagar and the surrounding areas on the 22nd April, 1979. The Chief Minister of the State, whose headquarters at the moment are at Jammu, also arranged to accompany me when I visited the

places in Srinagar which had suffered from mob violence as also the villages in which varying number of houses were almost totally gutted.

In Srinagar town, I saw the various buildings which had been completely or virtually completely gutted, namely, the Srinagar Club, the Office of the United Nations Military Observers' Camp, the residence of the Director of Doordarshan next door, and the All Saints Church and the buildings in its compound. These had been apparently selected as the targets of attack and arson by the mob. Immediately afterwards, I visited some of the villages in which residential houses, mainly of Jamait-e-Islami and Ahmediya were burnt down. The villages I went to were, Hassanpur, Sicharoo, Darigaon-Devsar and Arwani in Anantnag District. In some villages, large number of trees in orchards, belonging to members of these groups were cut. It was clear that in all these villages, the burning and other damage was caused in a selective manner, the attack being directed towards the followers of Jamait-e-Islami, and persons belonging to the Ahmediya sect. According to the information given to me by the State Government more than 900 residential and non-residential structures were burnt; 3 mosques and one church were damaged by fire; about 800 shops, cow-sheds and stores were damaged. About 200 houses were looted. Five lives were lost in Police firings; while three persons died in clashes between the villagers and the riotous mobs. Two persons died as a result of drowning in the melee.

Later in the evening, I received tations representing Jamati-Islami, Jamait-ul-Tulba, Jamait-e-Ahmediya, the Christian Residents of Srinagar, Congress (I), Awami Action Committee and the State Janata Party. Almost all of them emphasised the need for immediate steps for rehabilitation of the affected persons and families; punishment to the guilty; and adequate preventive steps so that such